

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 20.10.2020 at 2.45 PM

HEARING

1. Cr.35-2020 ANGPS-
2. Cr.249-2020 HPS
3. Cr.78-2020 SPS
4. C.Misc 224-2020
5. C.Misc 225-2020
6. C.Misc 226-2020
7. C.Misc 294-2017
8. CC 2695-2020
9. OS 202-2020
- 10.OS 228-2020
- 11.OS 247-2020(Padma Vs Chikkathimmaiah)
- 12.OS 248-2020 (Chandrasahasa Vs. Thimmaiah)
- 13.CC 951-2018

J.C.MATTER


- 14.Cr.67-2020 SPS

JUDGEMENT

- 15.OS 354-2019

Hosakote

Dated: -19.10.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 20.10.2020

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. CC 55/2010 2. CC 116/2011 3. CC 1176/2013 4. CC 432/2014 5. CC 534/2014	13. CC 720/2010 14. CC 1086/2012 15. CC 1120/2012 16. CC 1281/2013 17. CC 1278/2015 18. CC 198/2016 19. CC 363/2016 20. CC 349/2017
HEARING	JUDGMENT
6. Cr 62/2014 C/w PCR 42/2019 [T S Halli] 7. Cr 99/2020 NGPS 8. CrI.Misc 179/2020 9. CrI.Misc 194/2020 10. CrI.Misc 195/2020 11. OS 221/2020 12. OS 246/2020 Marappa V/s Channamma	21. CC 228/2012

Hosakote

Dated: - 19.10.2020

Gm 19/10/20
Addl. Civil Judge & JMFC.,
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